## (TO BE PUBLISHED IN PART IV OF THE DELHI GAZETTE EXTRAORDINARY)

## GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF TRADE AND TAXES (GST-POLICY BRANCH) VYAPAR BHAWAN, I.P. ESTATE, NEW DELHI-110 002

No. F.2(93)/Policy-GST/2018/ 559 -68

Dated: 6-9-18

Notification No. 35/2018 - State Tax

In exercise of the powers conferred by section 168 of the Delhi Goods and Services Tax Act, 2017 (03 of 2017) read with sub-rule (5) of rule 61 of the Delhi Goods and Services Tax Rules, 2017, the Commissioner, on the recommendations of the Council, hereby makes the following amendment in the notification of the Government of NCT of Delhi, in the Department of Trade & Taxes, No.34/2018-State Tax dated the 31<sup>st</sup> August, 2018, published in the Gazette of Delhi, Extraordinary, Part IV, vide No. F.2(92)/Policy-GST/2018/509-18, dated the 31<sup>st</sup> August, 2018, namely:-

2. In the first paragraph of the said notification, the following proviso shall be inserted, namely:-

"Provided that the return in FORM GSTR-3B for the month of July, 2018 shall be furnished electronically through the common portal, on or before the 24<sup>th</sup> August, 2018."

3. This notification shall be deemed to have come into force with effect from the 21<sup>st</sup> day of August, 2018.

(H. Rajesh Prasad) Commissioner, GST (State Tax)

F. No. 2(93)/Policy-GST/2018/ 559-68

Dated: 6-9-18

Copy forwarded for information to:-

 The Principal Secretary (GAD), Government of NCT of Delhi in duplicate with the request to publish the notification in Delhi Gazette Part-IV (Extraordinary) in today's date.

 The Principal Secretary, Finance Department, Govt. of NCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi.  The Principal Secretary to the Hon'ble Chief Minister, Government of NCT of Delhi, Delhi Sachivalaya, I.P Estate, New Delhi.

4. The Chief Commissioner (Central Tax), Govt. of India, First Floor, CR Building,

I.P. Estate, New Delhi.

- 5. The Secretary to the Deputy Chief Minister, Government of NCT of Delhi, Delhi Sachivalaya, I.P Estate, New Delhi
- All Special/Additional/Joint Commissioners, Department of Trade & Taxes, Vyapar Bhawan, New Delhi.
- 7. The Special Commissioners (PR), Department of Trade & Taxes, Vyapar Bhawan, New Delhi to arrange to give wide publicity to this notification.
- 8. All Asstt. Commissioners/GSTOs, Department of Trade & Taxes, Vyapar Bhawan, New Delhi through their Zonal Incharges.
- The President/Secretary, Sales Tax Bar Association (Regd.), Vyapar Bhawan, IP Estate, New Delhi

10. Guard File.

(Rajesh Goyal) Addl. Commissioner (Policy)

Note: - The principal notification was published in the Gazette of Delhi, Extraordinary, Part IV *vide* number F. No. 2(92)/Policy-GST/2018/509-18, dated the 31<sup>st</sup> August, 2018.